

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/2365/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati the ²⁴23 March, 2023.

Sub: **Casual leave**

Ref:- Your letter No. DJ (BN) 1374, dtd. 21.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.03.2023 along with station leave permission, from the morning of 22.03.2023 till the morning of 23.03.2023**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/2365(A)/A , dated 23'03'2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]